

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/654/(IB)/2017
NAME OF THE PETITIONER(S) : KOLLINAL STEELS & ALLOYS PVT LTD
NAME OF THE RESPONDENT(S) : MASTER SHIPYARD PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

SASI N.

Respondent

Adv. REJINAR K. P


Petitioner



ORDER

Counsels representing both the parties are present and made submissions. Both the counsels prayed for time to file additional documents in support of their contentions. Time is enlarged at request. Put up on 15.12.2017.


S Vijayaraghavan
Member (Technical)


K Anantha Padmanabha Swamy
Member (Judicial)

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